

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**OP NO. 01 OF 2017 &
IA NO. 235 OF 2017 & IA NO. 236 OF 2017**

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Buddy R.Rangandhan
Mr. Hasan Murtaza**

ORDER

Considering the nature of the issues involved in this matter, we are of the opinion that this matter needs to be heard by larger Bench comprising Hon'ble Chairperson, Hon'ble T. Munikrishnaiah, Technical Member and Hon'ble I.J. Kapoor, Technical Member.

List the matter before the larger Bench on **30.03.2017.**

**(I. J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**